

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

O R D E R

No. 254 of 2025/RG/RC

Dated: 21-02-2025.

In exercise of the powers conferred by Rule 6 of the Jammu and Kashmir High Court Staff (Conditions of Service) Rules, 1968, Hon'ble the Chief Justice has been pleased to make amendment to the syllabus/selection criteria for the post of Translator, Level-6E (35900-113500) as notified vide Order No. 1435 of 2023/RG/NG-156-(I) dated 08.12.2023, and the same shall form part of the High Court Order No. 579 dated 24.10.2008;

(i) Written test of 80 marks of 80 minutes duration. The candidates shall have to appear in the written test comprising of partly objective type questions and partly subjective type questions on the following subjects:

- (a) Law related objective type 10 questions (each of one mark);*
- (b) Translation of paragraph of 200 words from English to Urdu (20 marks);*
- (c) Translation of paragraph of 200 words from Urdu to English (20 marks);*
- (d) Basic Knowledge related to Computer (20 marks);*
- (e) General Knowledge and Current Affairs (10 questions and each containing one mark).*

Interview viva-voce = 20 Marks.

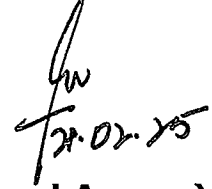
Note: (1) Only those candidates who score 80% marks each in clause (b) and (c) above shall be called for the interview.

(2) On the basis of the performance in the written test, the candidates shall be called for Interview/Viva-Voce in order of merit in the ratio of 1:5.

(3) Candidates qualifying the written examination and called for Interview/Viva-Voce shall also have to

appear in computer typing test with speed of not less than 30 words per minute.

By Order.



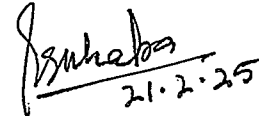
**(Shahzad Azeem)
Registrar General**

No.: 9262-81/RG/RC

Dated: 21.02.2025

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Additional Registrar to Hon'ble Mr. Justice Sanjeev Kumar, Hon'ble Chairman of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
3. Joint Registrar to Hon'ble Mr. Justice Sanjay Dhar, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
4. Additional Registrar to Hon'ble Mr. Javed Iqbal Wani, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
5. Secretary to Hon'ble Mr. Justice M.A. Chowdhary, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
6. Secretary to Hon'ble Mr. Justice Rajesh Sekhri, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
7. Registrar Judicial, High Court Wing, Jammu/Srinagar.
8. Registrar Rules, High Court of J&K and Ladakh, Jammu.
9. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu.
10. Registrar Administration/Management, High Court Main Wing, Jammu.
11. Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Jammu, with the request to get the same uploaded on the official website of the High Court.
12. In-charge Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
13. Order file.



Registrar Recruitment